

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 14TH SEPTEMBER, 2024

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %					
1	Mr. Dinesh Rana	30.04.2024	48,14,363.00	34,59,470.00	-	-	-	-	-	13,54,893.00	-	-	-	The Claimant filed a claim for Floor No 1171-A for a sum of Rs. 48,14,363/-. Receipts for Amount 34,59,470/- are identified with CD bank statements. However Receipts for 13,54,893/- could not be identified and the same amount kept as contingent for want of information from the claimant / ex-managemnt / Bank.
2	Mr. Ranbir Singh	30.04.2024	55,00,000.00	18,52,475.00	-	-	-	-	-	9,80,000.00	-	26,67,525.00	-	The Claimant filed a claim for H.no 658-A for a sum of Rs. 55,00,000/- approx. However receipts are provided for a sum of Rs.28,32,475/-. Out of which only a sum of Rs. 18,52,475 can be verified with the CD records and admitted by RP. The balance amount Rs. 9,80,000/- kept as contingent for want of information from the claimant / ex-managemnt / Bank and Rs. 26,67,525/- is not admitted.
3	Mr. Naresh Thakur & Ms.Sunita Thakur (Sunita Devi)	03.06.2024	38,61,365.00	24,56,550.00	-	-	-	-	-	14,04,815.00	-	-	-	The Claimant filed a claim for H.no 613-A for a sum of Rs. 38,61,365/-. Out of which only a sum of Rs. 24,56,550/- can be verified with the CD records and admitted by RP. The balance amount Rs. 14,04,815/- kept as contingent for want of information from the claimant / ex-managemnt / Bank.

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4	Mr. Nitin Verma	03.06.2024	55,00,000.00	3,40,000.00	-	-	-	-	-	18,63,550.00	-	32,96,450.00	-	The Claimaint filed a claim for Plot no 1192 for a sum of Rs. 55,00,000/- . However receipts are provided for a sum of Rs.22,03,550/- . Out of which only a sum of Rs. 3,40,000 can be verified with the CD records and admitted by RP. The balance amount Rs. 18,63,550/- kept as contingent for want of information from the claimaint / ex-managemnt / Bank and Rs.32,96,450/- is not admitted.
5	Mr. Jatinder Singh and Ms. Ravinder Kaur	25.06.2024	31,80,360.00	-	-	-	-	-	-	31,80,360.00	-	-	-	The Claimaint filed a claim for Plot no 1060 for a sum of Rs. 31,80,360/- .The direct allottee of the Plot is Mrs. Ruby Raina and Mr. Ravi Raina. In absence of information from the claimaint / ex-managemnt regarding transfer documents the claim has been kept as contingent.
6	Mr. Sachin Lahoti & Ms. Mansi Lahoti	25.06.2024	40,97,296.00	-	-	-	-	-	-	40,97,296.00	-	-	-	The Claimaint filed a claim for Floor no 1170A for a sum of Rs. 40,97,296/- .The claims is kept as contingent for want of information from the claimaint / ex-managemnt / Bank.
7	Surinder Kumar	27.06.2024	20,86,497.00	-	-	-	-	-	-	20,86,497.00	-	-	-	The Claimaint filed a claim for Floor no 652B for a sum of Rs. 20,86,497/- .The direct allottee of this property is Mr. Harpal Singh. In absence of information from the claimaint / ex-managemnt regarding transfer documents the claim has been kept as contingent.

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		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %					
8	Sanjay Mahajan	27.06.2024	20,81,500.00	-	-	-	-	-	-	20,81,500.00	-	-	-	The Claimant filed a claim for Floor no 660C for a sum of Rs. 20,81,500/-. The claims is kept as contingent for want of information from the claimant / ex-managemnt / Bank.
9	Mr. Sanjeev Khemani & Ms. Ruchi Mathur	22.05.2024	7,17,516.80	-	-	-	-	-	-	7,17,516.80	-	-	-	This Claim is under verification for want of information from the claimant.
10	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	45,00,000.00	-	On 1st May, 2024, the claimant claimed as operational creditor and filed Form B for 20 plots for Rs. 8,68,40,000/-. Again on 21.06.2024 claimant revised the claim and filed 27 nos of claim in Form-CA totaling to Rs. 11,96,80,175/- for seeking registration of plots. RP raised certian queries to the claimant via email dated 25.06.2024. The claimant replied on 08.07.2024 and on 4th Septemebr, 2024 the RP rejected the claims observing the facts that the twenty (20) plots were originally mortgaged to Hero Fincorp Limited for the financial assistance extended by the said lender to the Corporate Debtor. Therefore, any sale/registration of sale deed of any portion of land out of such mortgaged area without obtaining NOC of the lender cannot be done. Further, there is no legal consideration for allotments of the 7 plots (5 BADA, 1 dispensary, 1 high school) received by the Corporate Debtor. Therefore, the allotment of such 7 plots do not appear to be correct and valid and claim is
11	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	45,00,000.00	-	
12	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	45,00,000.00	-	
13	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
14	Universal Infrastructure Company Private Limited	19.06.2024	43,10,000.00	-	-	-	-	-	-	-	-	43,10,000.00	-	
15	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
16	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
17	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
18	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
19	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
20	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
21	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
22	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
23	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
24	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
25	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
26	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
27	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
28	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	
29	Universal Infrastructure Company Private Limited	19.06.2024	49,75,000.00	-	-	-	-	-	-	-	-	49,75,000.00	-	
30	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	
31	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	

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32	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	rejected.
33	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	
34	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	
35	Universal Infrastructure Company Private Limited	19.06.2024	1,09,30,500.00	-	-	-	-	-	-	-	-	1,09,30,500.00	-	
36	Universal Infrastructure Company Private Limited	19.06.2024	1,83,55,800.00	-	-	-	-	-	-	-	-	1,83,55,800.00	-	
37	Jai Infra	27.06.2024	28,64,212.00	-	-	-	-	-	-	-	-	28,64,212.00	-	The Claimant submitted claim in Form-CA related to registration of the bay shop no. 162 on 27th June,2024. RP has raised queries and asked for certain documents from the claimant via email dated 20th July, 2024 to verify their claim & a reminder was also sent on 6th September, 2024. However, no documents was submitted by the claimant to verify thier claim further there is no consideration which is received from claimant in the account of Corporate Debtor against the above-mentioned property. On 11th September, 2024 the RP rejected the claim in absence of the information/documents.
38	Jitender Arora	27.06.2024	36,53,853.00	-	-	-	-	-	-	-	-	36,53,853.00	-	The Claimant submitted six (6) claims in separate claim Form-CA related to registration of the property on 27th June,2024. RP has raised queries and asked for certain documents from the claimant via email dated 20th July, 2024 to verify thier claim & a reminder was also sent on 6th September, 2024. However, no documents was submitted by the claimant to verify thier claims further there are no consideration which are received from claimant in the
39	Jitender Arora	27.06.2024	26,70,900.00	-	-	-	-	-	-	-	-	26,70,900.00	-	
40	Jitender Arora	27.06.2024	25,76,040.00	-	-	-	-	-	-	-	-	25,76,040.00	-	
41	Jitender Arora	27.06.2024	31,61,273.00	-	-	-	-	-	-	-	-	31,61,273.00	-	

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42	Jitender Arora	27.06.2024	21,41,956.00	-	-	-	-	-	-	-	-	21,41,956.00	-	account of Corporate Debtor against the above-mentioned properties. On 11th September, 2024 the RP rejected the claim in absence of the information/documents.
43	Jitender Arora	27.06.2024	20,55,256.00	-	-	-	-	-	-	-	-	20,55,256.00	-	
44	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
45	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	On 9th July, 2024, the claimaint filed 43 nos of claim in Form-CA for seeking registration of Bay Shops, Convenient Shops & Plots. RP has raised certian quries to the claimant via email dated 11th July, 2024 & 18th July, 2024. On 27th July, 2024 the RP rejected the claims after the following observations - 1. The payments made to the Corporate Debtor in consideration to the 43 plots have been made by M/s G S Brothers, having its address at 19, Vipin Garden, Uttam Nagar, New Delhi- 110059 through the bank account maintained with erstwhile Corporation Bank (now Union bank of India) bearing A/c number 510101003491144. 2. On enquiry from Union Bank of India, it has come to knowledge that the bank account bearing number 510101003491144 belongs to one Mr. Gaurav Goswami who as per the records of the bank is the proprietor of
46	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
47	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
48	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
49	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	
50	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	
51	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	
52	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	
53	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	
54	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
55	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
56	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
57	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
58	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
59	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
60	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
61	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
62	G S BROTHERS	06.07.2024	1,10,00,000.00	-	-	-	-	-	-	-	-	1,10,00,000.00	-	
63	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
64	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
65	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
66	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
67	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
68	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	

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69	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	M/s. G.S. Brothers but the claim form is filed by one Mr. Rajeev Kumar. Therefore, it is clear that Mr. Rajeev Kumar has no right to file a claim for M/s GS Brothers which is a sole proprietorship concern of one Mr Gaurav Goswami and not Mr Rajeev Kumar. 3. As per information given by the Union Bank of India, the bank account is still maintained in the name of M/s GS Brothers with proprietor as Mr Gaurav Goswami. There has been no change in the bank account.
70	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
71	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
72	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
73	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	
74	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	
75	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	
76	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	
77	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	
78	G S BROTHERS	06.07.2024	19,26,855.00	-	-	-	-	-	-	-	-	19,26,855.00	-	
79	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	-	18,02,800.00	-	
80	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	-	18,02,800.00	-	
81	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	-	18,02,800.00	-	
82	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	-	18,02,800.00	-	
83	G S BROTHERS	06.07.2024	19,25,700.00	-	-	-	-	-	-	-	-	19,25,700.00	-	
84	G S BROTHERS	06.07.2024	17,33,125.00	-	-	-	-	-	-	-	-	17,33,125.00	-	
85	G S BROTHERS	06.07.2024	16,22,500.00	-	-	-	-	-	-	-	-	16,22,500.00	-	
86	G S BROTHERS	06.07.2024	16,22,500.00	-	-	-	-	-	-	-	-	16,22,500.00	-	
TOTAL			25,32,07,563	81,08,495	-	-	-	-	-	1,77,66,428	-	22,73,32,640	-	

CMA Sandeep Goel
Resolution Professional
M/s JTPL Private Limited (Under CIRP)

Date: 14.09.2024

Place: New Delhi